

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 20th December, 2019

No. HC.VII-167 (Pt.-VI)/2014/7826/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to *nominate* the following Judicial Officers of **Assam, Mizoram and Arunachal Pradesh** to participate in a **2 (two) day "Skill Development Programme"**, scheduled to be held on **04.01.2020 & 05.01.2020** at the Conference Hall, **Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation & place of posting
1.	Smti Suchandra Bhattacharjee	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati (under order of transfer as District & Sessions Judge, Karimganj)
2.	Shri Biswajit Chakraborty	Member, MACT, Barpeta (under order of transfer as District & Sessions Judge, Dhemaji)
3.	Shri Abdul Hakim	Addl. District and Sessions Judge, FTC, No.2, Tinsukia (under order of transfer as District & Sessions Judge, Karbi Anglong, Diphu)
4.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon (under order of transfer as District & Sessions Judge, Baksa, Mushalpur)
5.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta (under order of transfer as District & Sessions Judge, Udalguri)
6.	Shri Jogeswar Bora	Addl. District and Sessions Judge, Bilasipara
7.	Shri Sanjay Hazarika	Addl. District and Sessions Judge, Goalpara (under order of transfer as Addl. District & Sessions Judge, Barpeta)
8.	Shri Nogen Senabaya Deori	Addl. District and Sessions Judge, FTC, Hojai
9.	Shri Paban Chandra Kalita	Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur
10.	Shri Utpal Rajkhowa	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
11.	Smti Mallika Dutta	Addl. District and Sessions Judge, FTC, Dibrugarh (under order of transfer as Addl. District & Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati)
12.	Smti Nirmali Talukdar	Addl. District and Sessions Judge, Udalguri
13.	Shri Syed Imdadur Rahman	Addl. District and Sessions Judge, Sonari
14.	Shri Dipankar Bora	Addl. District and Sessions Judge, FTC, Biswanath Chariali
15.	Smti Moushumi De	Addl. District and Sessions Judge, FTC, Rangia
16.	Shri Naimuddin Ahmed	Addl. District and Sessions Judge, Bijni
17.	Shri Jitu Mani Barman	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
18.	Smti Bobita Kshetry	Addl. District and Sessions Judge, Kamrup, Amingaon

19.	Smti Barnali Mahanta	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
20.	Shri Chandranshu Chaturvedy	Addl. District and Sessions Judge, FTC, Kokrajhar
21.	Shri Lohit Kumar Saikia	Addl. District and Sessions Judge, Bajali
22.	Smti Sangeeta Gogoi Bora	Addl. District and Sessions Judge, FTC, Margherita
23.	Smti Kanchan Newar	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati (under order of transfer as Addl. District & Sessions Judge, Fast Track Court, Nagaon)
24.	Shri Nasim Akhtar	Addl. District and Sessions Judge, Sonitpur, Tezpur
25.	Shri Biprajit Roy	Addl. District and Sessions Judge ,FTC, Sivasagar (under order of transfer as Addl. District & Sessions Judge, Chirang, Kajalgaon)
26.	Shri Kaushik Hazarika	Addl. District and Sessions Judge, Golaghat
27.	Shri Pijush Pratim Bairagi	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati (under order of transfer as Addl. District & Sessions Judge, Nagaon)
28.	Smti Rubina Sarmah	Addl. District and Sessions Judge, No.5 Kamrup (M), Guwahati
29.	Smti Poli Katakai	Additional District and Sessions Judge, Jorhat
30.	Shri Kalyanjit Saikia	Additional District and Sessions Judge, Fast Track Court, Diphu
31.	Smti Angjeeta Mahanta	Additional District and Sessions Judge, Fast Track Court, Cachar, Silchar
32.	Smti. Mridu Chanda Bordoloi	Addl. District and Sessions Judge, Baksa, Mushalpur
33.	Shri Rafique Ahmed Tapadar	Addl. District and Sessions Judge, Dhubri
MIZORAM		
34.	Shri Joel Joseph Denga	District and Sessions Judge, Lunglei
35.	Shri R. Vanlalena	Addl. District and Sessions Judge, Champhai
36.	Smti R. Lalduhawmi	Senior Civil Judge-cum-Chief Judicial Magistrate, Kolasib
ARUNACHAL PRADESH		
37.	Smti Jaweplu Chai	District and Sessions Judge, Pasighat
38.	Shri Gote Mega	District and Sessions Judge, Aalo
39.	Shri Tageng Padoh	District and Sessions Judge, Bomdila
40.	Shri Hirendra Kashyap	District and Sessions Judge, Khonsa

The Officers are to report at the venue **at 9:15 a.m. positively on 04.01.2020.**

No. HC.VII-167 (Pt.-VI)/2014/7827/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers of the **Nagaland Judicial Service** to participate in a **3 (three) day "Skill Development Programme"**, scheduled to be held from

04.01.2020 to 06.01.2020 at the Conference Hall, **Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation & place of posting
1.	Smti Khesheli Chishi	Principal District and Sessions Judge, Kohima
2.	Shri Niechochiyi Suyie	District and Sessions Judge, Zunheboto
3.	Shri Khrulto Koso	Special Judge, PC Act & TDP Vigilance, Kohima with addl. Charge of Principal Judge, Family Court, Kohima
4.	Smti Yarenjungla Longkumer	Principal District and Sessions Judge, Dimapur
5.	Shri Neiko Akami	Registrar, Gauhati High Court, Kohima Bench, Kohima
6.	Smti Mezivolu T. Therieh	District and Sessions Judge, Phek
7.	Shri Victo Sema	Principal District and Sessions Judge, Tuensang
8.	Shri Inalo Zhimomi	District and Sessions Judge, Mon
9.	Smti Duvelu Vero	Addl. District and Sessions Judge, Dimapur

The Officers are to report at the venue **at 9:15 a.m. positively on 04.01.2020.**

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/**7828 - 7845**/A dated 20.12.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Director, Judicial Academy, Assam.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

9. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective State.

11. The Principal Judge, Family Court No. 2, Kamrup (M), Guwahati.
12. The Member, MACT, Barpeta
13. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Karimganj / Dhemaji / Tinsukia / Karbi Anglong / Nagaon / Baksa / Barpeta / Udalguri / Dhubri / Goalpara / Nagaon / Lakhimpur / Dibrugarh / Udalguri / Sivasagar / Sonitpur / Chirang / Darrang, Mangaldoi / Kokrajhar / Golaghat / Jorhat / Cachar, Silchar.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.

14. The nominated officer concerned.

The nominated participants are to intimate their travel plan in writing, in the format given below, to the Judicial Academy, Assam by [E-mail- ja@assam.gov.in](mailto:ja@assam.gov.in) positively on or before **24.12.2019**, to enable the Academy to arrange for accommodation at "**Hotel Prag Continental**", Panbazar, Guwahati-1

Name	Mobile No (in use)	Date of arrival (a) 03.01.2020- Entry time in Hotel after 12 Noon OR (b) 3.01.2020 (Evening) OR (c) 4.01.2020 (Morning after breakfast)	Time of arrival	Date of departure (a) 05.01.2020 (checkout in morning) OR (b) 05.01.2020 (evening) OR (c) 06.01.2020 (for Nagaland JOs)	Time of departure
Name of Officer					

For **arranging lunch** for drivers /PSOs on the date of training, participants are to intimate the following at the above given e-mail on or before 24.12.2019.

	04.01.2020	05.01.2020
Driver	Yes/No	Yes/No.
PSO	Yes/No	Yes/No.

Accommodation expenses in respect of nominated Judicial Officers **only** will be borne by the Judicial Academy, Assam.

It is to be noted that considering the limitation, Judicial Academy, Assam will not be able to provide accommodation for Drivers and PSO's.

15. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
16. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
18. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


20.12.19
Registrar (Judicial)
20.12.19